CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 263/2018 O.A. No. 1055/2017

This the 18th day of March, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Ved Prakash

s/o Late Sh. Gulab Singh

Presently working as

Technician, Grade-III (DIESEL)

In Diesel Shed, TKD,

New Delhi .. Petitioner

(By Advocate: Sh. R.K. Shukla)

Versus

- Sh. Vishwesh Chaubey
 General Manager,
 Northern Railway H.Q.,
 Baroda House.
- Sh. R.N. Singh
 The Divisional Railway Manager
 Northern Railway
 State Entry Road, Paharganj
 New Delhi
- 3. Sh. Devinder Singh
 The Sr. Divl. Mechnical ER. DSL
 Northern Railway, Tughlakabad
 Delhi

.. Respondents

(By advocate: Sh. S.M. Arif)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing today, learned counsel for the respondents submits that the respondents have fully complied with the order dated 29.03.2017 of this Tribunal and have passed speaking order on 07.07.2018 at Annexure CA-2, on the representation of the petitioner. Compliance affidavit in this regard has been filed.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance, against the orders now passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR) Member (J)

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